

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 12147/2017

THE STATE OF BIHAR AND ORS.

Appellant(s)

VERSUS

THE ORGANIZER DEHRI C.D. AND C.M. UNION LTD. AND ORS. Respondent(s)

Date : 24-10-2024 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE J.K. MAHESHWARI
HON'BLE MR. JUSTICE RAJESH BINDAL

For Appellant(s)

Mr. Manish Kumar, AOR
Mr. Suyash Vyas, Adv.

For Respondent(s)

Mr. Binish Kumar, Adv.
Mr. Kundan Kumar Mishra, AOR

UPON hearing the counsel the Court made the following
O R D E R

- 1) Adjournment is sought by the learned counsel appearing for respondent Nos. 2 and 3 on the ground that arguing counsel is not well.
- 2) List the matter in the month of January, 2025.

(NIDHI AHUJA)
AR-cum-PS

(NAND KISHOR)
COURT MASTER (NSH)